

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 17

Dated Guwahati, 2nd March, 2023

The Gauhati High Court is pleased to direct the concerned parties to mandatorily annex copies of impugned judgement/ orders at the time of filing interlocutory applications seeking stay/ vacation of stay on various grounds in different matters.

This Notification will come into force with immediate effect.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III - 07/2015/ 1223-1241 / G, Dated 2nd March, 2023

Copy to:-

- 1) The Registrar (Admn./ Vigilance/ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
- 5) The President/ Secretary General, Gauhati High Court Bar Association.
- 6) The President/ General Secretary, Gauhati High Court Advocates Association.
- 7) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 10) The Assistant Registrar (_____), Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, for favour of His / Her Lordship's kind information.
- 14) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official website of the Gauhati High Court.*
- 15) The Court Manager, Gauhati High Court, Guwahati.
- 16) The A.O. (J), _____, Gauhati High Court, Guwahati.
- 17) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 18) The CA to Registrar General, Gauhati High Court, Guwahati.
- 19) The Notice Boards (New Block and Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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2/3/2023